

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No.63 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Vimal Kirti Singh, Advocate  
For the State : Mr. Mohan Dubey, A.C. to A.G.  
For the O.P. Nos.4 to 6 : Mr. Sushawan Bhowmik, Advocate

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09/26.03.2021 The present contempt application is taken up today through Video conferencing.

Mr. Sushawan Bhowmik, learned counsel appearing on behalf of the Opposite Party Nos.4 to 6 submits that yesterday two supplementary show cause affidavits have been filed, one on behalf of the Opposite Party No.2 and other on behalf of the Opposite Party Nos.5 and 6.

The said show cause affidavits are not found on record.

Hence, put up this case under the appropriate heading on 16<sup>th</sup> April, 2021.

**(Rajesh Shankar, J.)**

*Rohit*